

operational since 1987. However, National AIDS Control Organisation was set up in 1992.

(b) and (c) A Statement is attached.

(d) There are three known sources of transmission of HIV infection; namely (i) Unsafe Sex, (ii) HIV infected blood transfusion including sharing contaminated needles and syringes; and (iii) An infected mother may transmit the virus to the foetus.

(e) The main thrust of the programme is on prevention. However, there being no proven treatment of AIDS, the persons with AIDS are given treatment for the opportunistic infections.

(f) and (g) A comprehensive scheme for the prevention and control of HIV/AIDS is being implemented throughout the country as a 100% central scheme since September, 23, 1992. The important strategies of the scheme consist of (i) creating mass awareness about HIV/AIDS, (ii) Blood safety and rational use of blood, (iii) control of STDs and (iv) surveillance and clinical management of HIV/AIDS cases.

(h) and (i) State AIDS cells have been established in all the States and Union Territories for the implementation of the National AIDS Control Programme. 62 Surveillance Centres and 154 Zonal Blood testing centres have also been established throughout the country where HIV/AIDS testing facilities are available.

Statement

S. No.	States/UTs	HIV Positive Cases		
		* Upto Dec. 1994	*Upto Dec. 1995	*Upto Dec. 1996
1	2	3	4	5
1.	Andhra Pradesh	143	215	290
2.	Assam	6	134	150
3.	Arunachal Pradesh	—	—	—
4.	A & N Islands (U.T.)	—	82	85
5.	Bihar	3	3	17
6.	Chandigarh (U.T.)			184
7.	Punjab	165	184	4
8.	Delhi	994	978	1244
9.	Daman & Diu (U.T.)	—	8	8
10.	Dadra & Nagar Haveli (U.T.)	—	—	1
11.	Goa	357	752	1040
12.	Gujarat	513	517	527
13.	Haryana	120	136	219
14.	Himachal Pradesh	13	13	71

1	2	3	4	5
15.	Jammu & Kashmir	10	10	34
16.	Karnataka	1569	1995	2630
17.	Kerala	180	180	215
18.	Lakshadweep (U.T.)	2	5	7
19.	Madhya Pradesh	64	214	345
20.	Maharashtra	5482	6310	32014
21.	Manipur	2758	3989	3712
22.	Mizoram	53	65	72
23.	Meghalaya	—	53	57
24.	Nagaland	112	261	261
25.	Orissa	33	144	205
26.	Pondicherry (U.T.)	1009	1599	2069
27.	Rajasthan	43	53	125
28.	Sikkim	—	1	1
29.	Tamil Nadu	2766	2805	2986
30.	Tripura	—	13	13
31.	Uttar Pradesh	475	593	689
32.	West Bengal	251	252	252
Total		17121	21564	49527

* All Cumulative figures.

[Translation]

Bridges on N.H. in U.P.

304. SHRI SOHAN BEER : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of bridges constructed on the National Highways in Uttar Pradesh during the last three years;

(b) the number of bridges proposed to be constructed during the current year and the details in this regard; and

(c) the number of bridges proposed to be constructed during the Ninth Five Year Plan ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Two.

(b) Five bridges are targeted to be completed during the current year (1996-97). The details are as under :

(1) Bridge over Sarain river on Sitapur Bypass on NH-24.

(2) Khajuri bridge in Km. 70 of NH-29.

(3) Meghai bridge in Km. 88 of NH-29.

(4) Ami bridge in Km. 188/2 of NH-29.

(5) Traina bridge in Km. 165 of NH-29.

(c) This will be known after 9th Five Year Plan is finalised.

[English]

Irrigation Potential of River Ichhamati

305. SHRI CHITTA BASU : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the Government have prepared a multi-purpose comprehensive master plan for the rejuvenation, drainage and exploitation of irrigation potentials of the River Ichhamati in the district of North-24 Parganas and Nadia of West Bengal and to link it with the Ganga;

(b) if so, the details thereof;

(c) the present status of the scheme;

(d) whether the scheme has since been abandoned;

(e) if so, the reasons therefor; and

(f) whether the Government would resume the execution of the scheme with necessary modifications ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) The Government of West Bengal has not submitted any Proposal regarding a master plan for the modernisation and exploitation of the river Ichhamati for approval by the Centre.

(c) to (f) Does not arise.

Assistance for Irrigation Projects

306. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government provides assistance to States for irrigation projects;

(b) if so, the names of the projects in Bihar for which assistance has been provided so far, indicating the project-wise amount of assistance extended alongwith more lying pending due to paucity of funds;

(c) the names of other projects for which Bihar Government had sent proposals, seeking assistance from the Centre;

(d) the latest position with regard to these proposals;

(e) whether Bihar Government has been provided much less amount of assistance, as compared to other States; and

(f) if so, the reasons therefor ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Central Government releases block loans and grants to the State Government not tied to any sector of development or project. However, the Central Government has recently launched Accelerated Irrigation Benefits Programme (AIBP) to give Central Loan Assistance to State Governments for irrigation projects.

(b) to (f) Bihar Government had sent a proposal seeking assistance for the Kosi, Upper Koel, Durgawati, Subernarekha, Sone Modernisation, North Koel, Ajay Barrage and Auranga Projects under Accelerated Irrigation Benefits Programme. The following projects have been provided Central Loan Assistance under AIBP in 1996-97 :

(Amount in Rs. crores)

S. No.	Name of Project	Loan sanctioned	Amount released
1.	Kosi	20.00	10.00
2.	Upper Koel	5.00	2.50
3.	Durgawati	2.00	1.00

Other projects could not be given assistance as they did not fulfil the stipulated conditions of AIBP.

[Translation]

C.R.F. under Parliament Resolution

307. SHRI VISHVESHWAR BHAGAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Parliament had passed a resolution to provide additional funds to the States under the Central Road Fund for undertaking maintenance and development of roads;

(b) if so, whether this resolution had been implemented; and

(c) if so, the details and if not, the reasons therefor and the reasons for not making an increase in the Central Road Fund even after passing of the resolution ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Two Houses of the Parliament passed a revised resolution in 1988 to augment the Central Road Fund.

(b) and (c) The Implementation of the resolution is under consideration.

[English]

Silicosis Bronchital Disease

308. SHRI G.A. CHARAN REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :